

**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

This the 15th day of September, 2020

OA 62/769/2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER – J

HON'BLE MR. ANAND MATHUR, MEMBER - A

Dilnawaz Ahad (Age 45 years), S/o Late Abdul Ahad Dar, R/o Ibrahim Colony Paraypora Srinagar.

...Applicant

(By advocate: Mr. Bhat Fayaz Ahmad)

Versus

1. UT of J&K through Commissioner/Secretary to Government General Administration Department, Civil Sectt., Srinagar/Jammu.

...Respondents

(By advocate: Mr. Sudesh Magotra)

ORDER (Oral)**By RAKESH SAGAR JAIN, MEMBER – J**

In the present OA, applicant Dilnawaz Ahad seeks a relief of direction to the respondents to release unpaid salary of the applicant. Looking to the limited relief sought by the applicant, OA is disposed of with direction to the respondents to release unpaid salary of the applicant, if any, due to him for the period he may have worked, in accordance with rules and regulations within a period of one month from the date of receipt of a copy of this order with intimation to the applicant.

2. OA is accordingly disposed of. No costs.

**(Anand Mathur)
Member (A)**

**(Rakesh Sagar Jain)
Member (J)**

/jk/